

BENCH-I

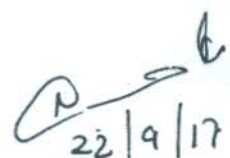
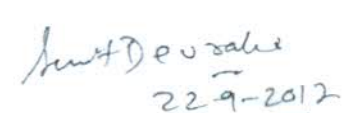
NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.371/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> September 2017, 10.30 A.M

Name of the Company	State Bank of India -Vs- Orissa Manganese & Minerals Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr Sidhantha Sharma, Adv	}	On behalf of corporate Debtor	 22/9/17
2) Ms Namrata Basu, Adv			
1. Sumit Deuralia PCA	}	RP	 22-9-2017

ORDER

Ld. Pr. CA on behalf of RP and the Ld. Counsel for the corporate debtor are present.

Ld. Pr. CA on behalf of RP submitted that 2<sup>nd</sup> progress report has been filed. It is on record. Next CoC meeting is to be held either on 9<sup>th</sup> or 10th October, 2017.

List it on 06/11/2017.

sd/-  
(Jinan K.R.)  
Member (Judicial)